NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.52/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s. M/s. Zerostart Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE No:s 1,2,3,6,7,

9 to 15.

2. Should singl Adv f Peter And

C.P. No. 45 to 53/397-398/CLB/MAH/2014

- 1. Both the Parties are present.
- 2. Petitioner is seeking an adjournment. Adjournment granted.
- 3. All the Petitions and connected Matter (C.A. 206 to 212) shall now be heard on 14.12.2016; date duly communicated to both the sides.

sd/-

Shri M.K. Shrawat

Member (Judicial)

Dated: 08.11.2016